

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 3rd February, 2023

NO. LJ (B) 4/2018/250 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Officers, Flying Squad Officers and Static Surveillance Team Officers in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Obedience Bamon, Senior Divisional Accountant, E.E. PWD (Roads) NEC Division.	East Jaintia Hills District, Khliehriat	Deputy Commissioner, EJH, District, Khliehriat
2.	Shri Garry Mitchell K. Marak, Sr Assistant Soil & Water Conservation Officer.		
3.	Shri Sowanki Talang, Range Officer i/c Lumshnong Range.		
4.	Shri Pyniaid Dame Nongtdu, Junior Divisional Accountant, EE PWD (Roads) NEC Division.		
5.	Shri Chibait Iang Pahoh, District Planning Coordinator, DMC SSA.		
6.	Shri D. Diahki Lamare, Account Officer, EE PWD (Roads) NEC Division.		
7.	Shri Main Rose Shylla, Range Overseer, Divisional Soil & Water Conservation.		
8.	Smti T. Challam, Addl SDSEPO.		
9.	Smti C. Pale, CDPO Khliehriat.		

10.	Shri Pynbhalang Suja, Functional Manager, District Commerce & Industries. <i>Centre.</i>	East Jaintia Hills District, Khliehriat	Deputy Commissioner, EJH, District, Khliehriat
11.	Shri Giving Langstang, Assistant EE PWD (Roads) NEC Division.		
12.	Shri Wanbok Sutnga, AEE PWD (Roads) NEC Division.		
13.	Shri Elkin Julius Shadap, AEE PWD (Roads) NEC Division.		
14.	Shri A. Rabha, Inspector of Horticulture.		



(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

MEMO.NO. LJ (B) 4/2018/250 - A,
Copy to:-

Dated Shillong, the 3rd February, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner (Election), East Jaintia Hills District, Khliehriat for information with reference to letter No. EJH/EL.12/MLA/2022/28, dt. 23.01.2023.
4. Personnel A.R (A) Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

as/